

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 20

IA 1773/2024 (NEW IA) IN C.P. (IB)/916(MB)2020

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA VS ANIL DHIRAJLAL
AMBANI**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Jash Shah a/w Adv. Astha Ojha i/b DSK Legal for the Financial Creditor present.

IA 1773/2024

The connected matter is listed on 3rd May, 2024 post this IA on that date. In the meanwhile, the Applicant shall serve the copy of Application to the Respondent.

The Respondent may file the Reply within one (1) week. List this matter on Board on **03.05.2024.**

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**